

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 1014 of 2020

IN THE MATTER OF:

Kailash Devbuild (India) Pvt. Ltd.

...Appellant.

Versus

Inox Wind Infrastructure Services Ltd.

...Respondent.

Present:

**For Appellant: Mr. Abhijeet Shrivastava, Mr. Anshuman
Shrivastava and Mr. Abhishek Sharma, Advocates**

For Respondent: Mr. Pratik Thakkar, Advocate.

**ORDER
(Virtual Mode)**

15.03.2021 Learned Counsel for the Appellant says that Rejoinder is filed.

It is not on record. Learned Counsel for the Appellant to check with the Registry.

List the Appeal 'For Admission (After Notice)' Hearing on **23rd April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**